

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC. VII-17/2015/12121/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Aditya Hazarika,  
District & Sessions Judge,  
Hojai.

Dated Guwahati the <sup>th</sup> 15 December, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No. DJHj/23/3366 dtd. 13.12.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 16.12.2023 till the morning of 18.12.2023**. The next seniormost Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC. VII-17/2015/12122/A, dated , 15-12-23**

Copy to:

- ✓1. The Project Manager, Gauhati High Court, Guwahati.

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**